

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NIKICERAMICS INDUSTRIES LIMITED

1	Name of the corporate person	Nikiceramics Industries Limited
2	Date of Incorporation of corporate person	05 th July, 1990
3	Authority under which corporate person is incorporated/registered	Registrar of Companies, Mumbai, Maharashtra.
4	Corporate Identify Number (CIN)	U26910MH1990PLC057114
5	Address of the registered office and principle office (if any) of corporate person	3 rd Floor, 893, Notan Chambers, Turner Road, Near Moti Mahal Restaurant, Bandra (West), Mumbai, Maharashtra - 400050, India.
6	Liquidation commencement date of corporate person	15 th March, 2021
7	Name, address, email address, telephone number and registration number of the liquidator	Mr. Balaji Srirang Sagar Sr. No. 21/5, Opp. Creative Camio, Near PCMC- D Ward, Aundh Ravet Road, Rahatani, Pune- 411027, India Email Id: balajisagar381973@gmail.com Phone No.: +91- 9561071705 Reg. No.: IBBI/IPA-001/IP-P01555/2018-2019/12441
8	Last date of submissions of claims	14 th April, 2021

Notice is hereby given that the **Nikiceramics Industries Limited** has commenced voluntary liquidation on **15th March, 2021**.

The stakeholders of **Nikiceramics Industries Limited** are hereby called upon to submit a proof of their claims, on or before **14th April, 2021** to the liquidator at the address mentioned against item

7.



Sagar

Cont'd on page - 2

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Balaji Srirang Sagar

Liquidator

Reg. No: IBBI/IPA-001/IP-P01555/2018-2019/12441

Date: 18/03/2021

Place: Mumbai

12221014-11



FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NIKICERAMICS INDUSTRIES LIMITED

1	Name of the corporate person	Nikiceramics Industries Limited
2	Date of Incorporation of corporate person	05th July, 1990
3	Authority under which corporate person is incorporated/registered	Registrar of Companies, Mumbai, Maharashtra.
4	Corporate Identify Number (CIN)	U26910MH1990PLC057114
5	Address of the registered office and principle office (if any) of corporate person	3rd Floor, 893, Notan Chambers, Turner Road, Near Moti Mahal Restaurant, Bandra (West), Mumbai, Maharashtra - 400050, India.
6	Liquidation commencement date of corporate person	15th March, 2021
7	Name, address, email address, telephone number and registration number of the liquidator	Mr. Balaji Srirang Sagar Sr. No. 21/5, Opp. Creative Camio, Near PCMC- D Ward, Aundh Ravet Road, Rahatani, Pune- 411027, India Email Id: balajisagar381973@gmail.com Phone No.: +91- 9561071705 Reg. No.: IBBI/PA-001/IP-P01555/2018-2019/12441
8	Last date of submissions of claims	14th April, 2021

Notice is hereby given that the **Nikiceramics Industries Limited** has commenced voluntary liquidation on **15th March, 2021**.

The stakeholders of **Nikiceramics Industries Limited** are hereby called upon to submit a proof of their claims, on or before **14th April, 2021** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Sd/-

Balaji Srirang Sagar

Liquidator

Date: 18/03/2021

Place: Mumbai

Reg. No: IBBI/PA-001/IP-P01555/2018-2019/12441

फॉर्म ए जाहीर उद्घोषणा (इन्सॉल्व्हन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (व्हॉलंटरी लिक्विडेशन प्रोसेस) रेग्युलेशन, २०१७ चे रेग्युलेशन १४) निकीसीरमिक्स इंडस्ट्रिज लिमिटेडच्या स्टिकहोल्डर्सच्या माहितीसाठी		
१	कॉर्पोरेट व्यक्तीचे नाव	निकीसीरमिक्स इंडस्ट्रिज लिमिटेड
२	कॉर्पोरेट व्यक्तीच्या स्थापनेची तारीख	०५ जुलै, १९९०
३	कॉर्पोरेट व्यक्ती ज्या अंतर्गत स्थापित/नॉदणीकृत आहे ते प्राधिकरण	कंपनी निबंधक, मुंबई, महाराष्ट्र.
४	कॉर्पोरेट आयडेंटिटी नंबर (सीआयएन)	यु२६९१०एमएच१९९०पीएलसी०५७११४.
५	कॉर्पोरेट व्यक्तीचे नॉदणीकृत कार्यालय व मुख्य कार्यालय (असल्यास) ह्यांचा पत्ता	३रा मजला, ८९३, नोटन चेंबर्स, टर्नर रोड, मोती महाल रेस्टॉरंट जवळ, बांद्रा (पश्चिम), मुंबई, महाराष्ट्र-४०००५०, भारत.
६	कॉर्पोरेट व्यक्तीचे समापन सुरू होण्याची तारीख	१५ मार्च, २०२१
७	नाव, पत्ता, ई-मेल पत्ता, टेलिफोन क्रमांक आणि परिसमापकांचा नॉदणी क्रमांक	श्री. बालाजी श्रीरंग सागर अनु.क्र. २१/५, क्रिएटिव्ह कमिओ समोर, पीसीएमसी-डी वॉर्ड जवळ, औंध रावेत रोड, रहाटणी, पुणे-४११०२७, भारत. ईमेल: balajisagar381973@gmail.com फोन: +९१-९५६१०७१७०५ आयपी नॉदणी क्र.: आयबीबीआय/आयपीए-००१/आयपी - पी०१५५५/२०१८-२०१९/१२४४१
८	दावे सादर करण्याची अंतिम तारीख	१४ एप्रिल, २०२१.

सूचना याद्वारे देण्यात येते की निकीसीरमिक्स इंडस्ट्रिज लिमिटेड चे स्वेच्छा समापन १५ मार्च, २०२१ रोजी सुरू झाले आहे.

निकीसीरमिक्स इंडस्ट्रिज लिमिटेड च्या स्टिकहोल्डर्सना बाव क्र. ७ समोरील पत्त्यावर परिसमापकांकडे १४ एप्रिल, २०२१ रोजी किंवा पूर्वी त्यांच्या दाव्याचे पुरावे सादर करण्यासाठी याद्वारे बोलाविण्यात येत आहे.

वित्तीय धनकांनी फक्त इलेक्ट्रॉनिक माध्यमाने त्यांच्या दाव्याचे पुरावे सादर करणे आवश्यक आहे. इतर सर्व स्टिकहोल्डर्स व्यक्तीशः, पोस्टाने किंवा इलेक्ट्रॉनिक माध्यमाने दाव्याचे पुरावे सादर करू शकतात.

दाव्यांचे खोटे किंवा दिशाभूल करणारे पुरावे सादर करणे म्हणजे दंडास आमंत्रण देणे ठरेल.

सही/-

बालाजी श्रीरंग सागर
परिसमापक

दिनांक : १८/०३/२०२१
ठिकाण : मुंबई

नॉद. क्र. आयबीबीआय/आयपीए-००१/
आयपी-पी०१५५५/२०१८-२०१९/१२४४१